

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2617
TO BE ANSWERED ON THE 1ST AUGUST, 2017

FALL IN PRICES OF VEGETABLES AND PULSES

2617. SHRI JAYADEV GALLA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it has come to the notice of the Government that there has been unprecedented fall in the prices of vegetables and pulses in major cities of the country;
- (b) if so, the details thereof and the manner in which the Government is likely to protect farmers from the fall in prices;
- (c) whether the Government has intervened to stabilize prices through Market Intervention Scheme during the current year and the last one year; and
- (d) if so, the details of such intervention and commodities purchased from the farmers through the said scheme, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI S.S. AHLUWALIA)

(a) to (d): The prices of vegetables and pulses are determined by the market forces of supply and demand. Government offers to procure major agricultural crops at MSP. However, farmers are free to sell their produce to Government procurement agencies at MSP or in the open market as is advantageous to them.

Government implements Price Support Scheme(PSS) and Price Stabilization Fund (PSF) for procurement of pulses from the farmers through Central Agencies viz. National Agricultural Cooperative Marketing Federation of India (NAFED), Small Farmers' Agri-business Consortium (SFAC), Central Warehousing Corporation (CWC), National Cooperative Consumers' Federation of India Limited (NCCF) and Food Corporation of India (FCI).

Procurement of pulses for Kharif Marketing Season 2016-17 (as on 12.04.2017) are as under:-

(Lakh Metric Tonnes)

Pulses	All India
Tur	10.12
Urad	0.88
Moong	2.20

Continue....2/-

Government also implements Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities including onion which are perishable in nature and are not covered under the Price Support Scheme. The objective of intervention is to protect the growers of these commodities from making distress sale in the event of bumper crop during the peak arrival period when the prices tend to fall below economic levels and cost of production. It is implemented on the specific request of the concerned State/UT Government, which has to bear 50% of the loss (25% in case of North-Eastern States), if any, incurred on its implementation.

Government has approved following MIS proposals of State Governments for the procurement of vegetables in the year 2016-17 and 2017-18:

- i. MIS proposals of State Governments of Madhya Pradesh, Rajasthan, Karnataka and Telangana for procurement of onion.
- ii. MIS proposals of State Governments of Uttar Pradesh and Nagaland for procurement of Potato.
- iii. MIS proposals of State Governments of Andhra Pradesh and Telangana for procurement of Red Chilli.
- iv. MIS proposal of State Government of Andhra Pradesh for procurement of Turmeric.
- v. MIS proposal of State Government of Rajasthan for procurement of Garlic.
- vi. MIS proposal of State Government of Arunachal Pradesh for procurement of Ginger.
